(d) if so, the steps Government proposes to take to check the entry of such products' in the country and also to make the public aware not to use such products?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) and (b) The Food Safety and Standards Authority of India have issued a 'Press note cum-Advisory' about products containing steroid/steroid like substances marketed as Dietary Supplement.

(c) and (d) No such report of entry of products in country has been received. However, due to possibility of entry of some dietary supplements containing steroids/ steroid like substances which are distributed through the internet, the advisory has been sent to all concerned.

User fee at Trivendrum airport

1659. SHRI K.N. BALAGOPAL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any scientific study has been conducted before deciding the user fee for Trivandrum Airport;

- (b) the total cost of the new terminal project; and
- (c) the annual estimated user fee collection?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) to (c) A New Terminal Building has been constructed at Trivandrum airport at a total cost of Rs. 289.60 crores. In order to achieve a reasonable return on the capital employed *i.e.*, the total investment made including the cost of the new terminal building and other existing capital expenditure and taking into account the projected revenue and expenses of the airport based on long term traffic forecast, a proposal was made by the Airports Authority of India (AAI) to the Airport Economic Regulatory Authority (AERA) for levy of User Development Fee (UDF).

The proposal was examined by AERA which is a quasi-judicial independent authority and the decision was taken by it after conducting stakeholders consultation to levy a UDF of Rs. 755/- per departing international passenger.

The annual expected collection from UDF at Trivandrum airport is Rs.64 crores approximately.

This aims to bridge the gap between the targeted revenue and expected revenue based on the projected growth in traffic.

Performance of scheduled airlines

1660. SHRI NAND KUMAR SAI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of the domestic passengers carried by the scheduled airlines in the country in the second quarter of 2010, airlines-wise;

(b) whether private airlines *viz*. Jet Airways and Kingfisher have performed better as compared to Air India (Domestic) during the said period;

(c) if so, the details thereof and the reasons therefor; and

(d) the steps taken by Government to improve the performance of Air India (Domestic)?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) 133.39 lakhs domestic passengers carried by the scheduled airlines in the country in the second quarter of 2010 (April-June 2010). Airlines wise details are given in the Statement *(See* below).

(b) and (c) The market share in terms of passengers carried was highest for Kingfisher (21.1%) followed by Jet Alrways (18.5%), whereas the market share of Air India (domestic) is 17%.

(d) Apart from releasing an amount of Rs. 800 crores in two tranches of Rs. 400 crores each in February and March, 2010 in the form of equity, Government has made a provision of Rs. 1200 crores towards equity in the Budget 2010-11, the release of which shall be considered on achievement of specified targets. Besides, Government has also appointed four non-official part time Directors on the Board of NACIL in order to render professionals and managerial advice to the Board. NACIL has also appointed a Chief Operating Officer, who shall be responsible for the operational performance of the company, including flight operations, training, base and line maintenance, Commercial and customer services, etc.

Air India takes continuous steps to improve its competitive performance. With the new air crafts inducted in AI's fleet, the new air crafts have been deployed on all the major international and